

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:268
ANSWERED ON:24.02.2010
EXTRADITION TREATY BETWEEN INDIA AND US
Joshi Shri Pralhad Venkatesh;Singh Shri Ganesh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether India and the USA have signed any agreement including extradition treaty to deal with terrorism at the international level; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (DR. SHASHI THAROOR)

(a) & (b) Yes, there exists an Extradition Treaty between the Government of the Republic of India and the Government of the United States of America, currently operative between the two countries with effect from September, 1999. The Treaty is aimed at suppressing crime including terrorism, by ensuring the availability of fugitive criminals for trial.